

**Ravinder Dudeja**

D.H.J.S  
Director (Academics) /  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
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No. DJA/Acd./Conference/OC/Mental Health/CJ/1385/ 2020/3854 15<sup>th</sup> September, 2020

To

1. Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Ms. Sujata Kohli, Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue.
3. Ms. Poonam A. Bamba, Principal District & Sessions Judge, South, Saket
4. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
5. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD
6. Ms. Neena Bansal Krishna, Principal District & Sessions Judge, South-East, Saket
7. Sh. Dharmesh Sharma, Principal District & Sessions Judge, West, THC
8. Sh. Dinesh Kr. Sharma, Principal District & Sessions Judge, New Delhi, PHC
9. Ms. Swaran Kanta Sharma, Principal District & Sessions Judge, North, Rohini
10. Dr. Sudhir Kumar Jain, Principal District & Sessions Judge, North-East, KKD

**Sub.: Orientation Course on the Mental Health Care Act, 2017 on 3<sup>rd</sup> October, 2020.**

Respected Sir/Madam,

In compliance of the directions of Hon'ble High Court of Delhi, the Academy shall be conducting the **Orientation Course on the Mental Health Care Act, 2017** for the **CMMs/ ACMMs and MMs & Other Stakeholders** on **03<sup>rd</sup> October, 2020** through Video Conferencing using approved platform of **Cisco WebEx**.

The proposed list of nominated officers for the said programme is attached herewith as **Annexure 'A'**.

It is requested that the nominated judicial officers posted in your district may kindly be communicated about their nomination through your good office.

Further correspondence and Meeting link shall be sent directly to the Mobile Number and E-mail IDs of the nominated Judicial Officers one day before the training programme by the Delhi Judicial Academy.

With regards,

Yours faithfully,

  
(Ravinder Dudeja)

Encls.: As above

**Proposed Nomination List for  
Orientation Course on the Mental Health Care Act, 2017  
for CMMs / ACMMs / MMs & Other Stake Holders  
on  
03<sup>rd</sup> October, 2020**

Sl.No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Sh. Vinod Kr. Gautam	ACMM	North-East	KKD
2	Ms. Ekta Gauba	CMM	East	KKD
3	Sh. Rajinder Kumar	CMM	East	KKD
4	Ms. Vijeta Singh Rawat	ACMM	South-East	Saket
5	Sh. Sunil Kumar Sharma	ACMM	New Delhi	PHC
6	Sh. Sudhir Kumar Sirohi	ACMM	New Delhi	PHC
7	Sh. Vishal Pahuja	ACMM		Rouse Avenue
8	Ms. Manu Vedwan	MM	West	THC
9	Ms. Riya Guha	MM	Central	THC
10	Ms. Tanvi Khurana	MM	New Delhi	PHC
11	Ms. Nabeela Wali	MM	New Delhi	PHC
12	Sh. Anubhav Jain	MM	Shahdara	KKD
13	Ms. Shriya Agrawal	MM	New Delhi	PHC
14	Ms. Nupur Gupta	MM	South-East	Saket
15	Ms. Samiksha Gupta	MM	Shahdara	KKD
16	Ms. Neha Priya	MM	South	Saket
17	Ms. Richa Sharma	MM	North	Rohini
18	Sh. Mayank Mittal	MM	Shahdara	KKD

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL  
JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT: NEW DELHI.**

No.JOTP/DJA//RACC/Gaz./2020/E-14317-14319

Dated, 22nd September, 2020.

E-copy of the letter of Ld. Chairperson (Officiating), Delhi Judicial Academy dated 15<sup>th</sup> September, 2020, about a training programme on Orientation Course on the Mental Health Care Act, 2017 for the CMMs/ACMMs and MMs & other Stakeholders scheduled to be held on 3<sup>rd</sup> October, 2020 through Video Conferencing using approved platform of Cisco WebEx, received through e-mail along with the list of nominated Judicial Officers as per Annexure 'A'. Sh. Vishal Pahuja, Ld. ACMM, Rouse Avenue District Court, New Delhi is also one of the nominated Officers for the training programme.

A copy of the letter be forwarded digitally for information and necessary action to:-

1. Sh. Vishal Pahuja, Ld. ACMM, Rouse Avenue District Court, New Delhi
2. The Branch In-charge, Computer Branch, RADC, New Delhi for uploading on the official Website.
3. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

Sd/-  
**(Arun Bhardwaj)**  
Officer In-charge (Judl.)  
For Principal District & Sessions Judge  
cum- Special Judge (PC Act) (CBI)  
RADC, New Delhi.